GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

STARRED QUESTION NO:288
ANSWERED ON:30.08.2013
HOSTELS FOR WORKING WOMEN
Naik Dr. Sanjeev Ganesh; Vishwanath Shri Adagur H

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of hostels for working women in the country, State/UT wise including Karnataka;
- (b) the parameters to sanction financial assistance for building hostels for working women;
- (c) whether the Government has received proposals from some States to build more hostels for working women during each of the last three years and the current year;
- (d) if so, the details thereof, States/UT-wise; and
- (e) the action taken thereon and the funds sanctioned, released and utilized by States/UTs during the said period?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a)to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) of LOK SABHA STARRED QUESTION NO. 288 FOR 30-08-2013 BY Dr. SANJEEV GANESH NAIK AND SHRI ADAGOORU VISHWANATH REGARDING HOSTELS FOR WORKING WOMEN

- (a): Since the inception of the scheme in 1972, 905 working women hostels (WWH) have been sanctioned in the country including one hostel on rented premises. Of these, 51 working women hostels (WWH) have been sanctioned in Karnataka. A list of the hostels sanctioned to States/UTs is given at Annex-I
- (b): As per schematic norms, assistance for construction of working women hostels WWH) is made available for construction on Public Land. State Government agencies, Urban Municipal Bodies, Cantonment Boards, Civil Society Organizations, Panchayati Raj Institutions, Self Help Groups, Recognized Colleges/Universities and Corporate or associations like CII, ASSOCHAM, FICCI can avail the grant for construction of WWH. There is also provision of extending financial assistance for hostels to be run in rented premises.
- (c) & (d): During the last three years and the current financial year, 46 new proposals have been received from the States Governments for financial assistance under the Scheme and 15 new hostels have been sanctioned as per details given at Annex-II.
- (e): Details of funds sanctioned, released and utilised, State/UTwise, during the said period are at Annex-III.